

SU PREME COURT OF INDIA

LIST OF SENIOR ADVOCATES (as on 1.11.2011)

(List of Senior Advocates designated by Hon'ble Supreme Court)

Sl. No.	Name	Address	Date of designation as Sr. Advocate	Remarks
1.	Mr. Nagabhushana Samasundaram	Moorels Gardens, 2, Maree Pad, Nungambakkam, Madras-6	29-4-1963	Retd. Judge Madras H/C.
2.	Mr. Ramachandra Martand Hajarmain	89, Shahjahan Road, New Delhi.	28-3-1966	Advocate
3.	Mr. Hari Ramchandra Gokhle	Rocky Hill Flats, N. Dabholkar Road, Bombay-6	23-7-1966	Advocate
4.	Mr. P. Ram Reddy	13, Jain Mandir Road, New Delhi-1	26-7-1966	Advocate
5.	Mr. G. R. Rajagopalan	C-53, South Extn. Part-1, New Delhi	03-10-1966	Advocate
6.	Dr. V. A. Sayed Muhammad	Address not available	07-11-1966	Adv. General
7.	Mr. N. D. Khar Khanis	122, Golf Links, N.D.	7-10-1967	Advocate
8.	Mr. Shanti Chandrasekara	16-2-648/2 Malakpet, Hyderabad	08-11-1967	Retd. Judge A.P. H/C
9.	Mr. P. Govinda Menon	2, Hastings Road, New Delhi	06-3-1968	Adv.
10.	Mr. Kumar Krishna Sharma	“Ananda” 11, Vivekanand Marg, Jaipur	05-4-1968	Retd. Judge Rajasthan H/C
11.	Dr. Haji N. A. Noor Mohammed	P.O. Box 24, MOGADISCIO	02-1-1969	Adv
12.	Mr. Devi Prasad Uniyal	140, Dhaula Kuan, New Delhi-10	19-3-1969	Retd. Judge Allahabad H/C
13.	Mr. O. P. Malhotra	17, Ring Road, Lajpat Nagar, New Delhi.	03-12-1969	Adv
14.	Mr. Moinul Hague Chaudhry	Dr. S. K. Bhuniya Road, Gauhati-I, Assam	12-12-1969	Adv

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15.	Mr. B. K. P. Sinha	206, Vithalbai Patel House, Rafi Marg, New Delhi.	16-3-1970	Adv
16.	Mr. Brijbans Kishore	“The River Side” 10 Ram Kishore Marg, Delhi-6	02-4-1970	Adv
17.	Mr. B. V. Subrahmanyam	106, Golf Links, New Delhi	27-4-1970	Adv. General
18.	Mr P. Ramachandra Reddy	Srinivas Hardikar Bagh, Tlimayat Nagar, A.P.	19-8-1970	Adv. General
19.	Mr. B. D. Bal	7-A, Navjeevan Society, Block No. 12, 3 rd Floor near Bombay Railway Station, Bombay.	20-8-1970	Retd. Judge Bombay H/C.
20.	Mr. Jaisukh Lal Hathi	11, Ashoka Road, New Delhi	10-9-1970	Adv
21.	Mr. G. N. Dixit	Off:- 32, Lawyers Chambers, Supreme Court of India, New Delhi Res: - K-22, Green Park, New Delhi-16	15-12-1970	Adv-on-Record
22.	Mr. Ram Nath Sharma	682/Sector-15, Gurgaon (Haryana)	26-2-1971	Retd. Judge, Allahabad H/C.
23.	Mr. K. K. Venugopal	35A, Harrington Road, Madras-30	05-3-1972	Advocate
24.	Mr. Bhimaji Narayan Rao Lokur	D-121, Defence Colony, New Delhi	29-3-1972	Retd. Judge, Allahabad H/C.
25.	Mr. D. P. Singh	A-39, Nizamuddin East, New Delhi-13	08-5-1972	Advocate
26.	Mr. K. T. Harinhanath	11, Munirka Marg, Vasant Vihar, New Delhi.	08-5-1972	Advocate

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27.	Mr. Lakshmi Narain Chhangam	C/o. B. N. Purohit, 4/19, Kalkaji Extn. New Delhi	5-10-1972	Retd. Judge Rajasthan H/C
28.	Mr. T. P. Naik	Civil Lines, Pachpedi, Jabalpur	16-12-1972	Retd. Judge M.P. H/C.
29.	Mr. K. S. Ramamurthi	D-17, Greater Kailash Enclave-I, New Delhi-48	30-1-1973	Retd. Judge, Madras H/C.
30.	Mr. S. B. Sen	Pili Kothi, Indore	19-4-1973	Retd. Judge M.P. H/C.
31.	Mr. R. S. Gae	37, Aurangzeb Road, New Delhi	24-4-1973	Adv
32.	Mr. Janki Nath Bhatt	100, Wazir Bagh, Sri Nagar, J & K	18-9-1973	Retd. Judge J & K H/C.
33.	Mr. Prem Nath Khanna	13-14, Iswar Nagar, Mathura Road, New Delhi-65	22-7-1974	Retd. Judge Delhi H/C.
34.	Mr. Bhagwat Pd. Beri	A-2/29, Safdarjung Enclave, New Delhi	16-7-75	Retired Chief Justice Rajasthan H/C
35.	Mr Dwijendra Lal Sen Gupta	19, Gurdawara Road, Rakabganj Road, New Delhi	20-8-1975	Adv
36.	Mr. Kan Singh	Near Public Park Udai Mandir Jodhpur	18-9-1975	Retd. Judge Rajasthan H/C.
37.	Mr J. N. Takru	A/ 31 N. D. S. E Part-I, New Delhi- 49	06-1-1976	Retd. Judge Allahabad H/C.
38.	Mr. R. P. Bhatt	N-4/28 D.L.F. City, Phase II, Gurgaon, Haryana Chamber No. 51, Lawyers Chambers, Supreme Court of India, Bhagwan Das Road, N.D.-21	28-1-1976	Retd. Judge Bombay H/C.

Sl No.	Name	Address	Date of designation as Senior Advocate	Remarks
39.	Mr. Jagjit Singh	236, Sector-9C, Chandigarh	28-1-1976	Retired Judge Delhi H/C
40.	Mr. U.R. Lalit	B-75, Sector 14, NOIDA – 201 301.	06-2-1976	Retd. Judge Bombay H/C.
41.	Mr. R. W. Adik	Address not available	01-3-1976	Adv. Genl
42.	Mr. N. P. Nathwani	3, Firozshah Road, N. Delhi – 110 001.	03-3-1976	Retd. Judge Bombay H/C.
43.	Mr. P. P. Rao	34/22, East Patel Nagar, New Delhi-5	15-8-1976	Adv-on- Record
44.	Mr. Vepa P. Sarathi	D/1/59/1, Andrews Ganj, New Delhi-49	03-1-1976	Advocate
45.	Mr. Vikram Chand Mahajan	9, Vithal Patel House Rafi Marg, New Delhi-1.	16-12-1976	Advocate
46.	Mrs. Leila Seth	17, Golf Links, New Delhi	10-1-1977	Advocate
47.	Mr. Raj Bhadur	19, Akbar Road, New Delhi-11	12-1-1977	Advocate
48.	Mr. M. R. Vasudev Pillai	C-230, Defence Colony, New Delhi	18-3-1977	Advocate
49.	Mr. S.P. Bhargava	101, Darya Ganj, New Delhi	05-5-1977	Retired Judge Madhya Pradesh H/C
50.	Mr. K. B. Asthana	71, Western Court New Delhi	22-7-1977	Adv.
51.	Mr. Bhubneshwar Dhuri	N-2, M Road, Patna-80001	08-12-1977	Retd Judge Patna H/C
52.	Mr. P. Shivshankar	Sree Sadan, Himayat Nagar, Hyderabad-500029	08-02-1978	Retd Addl Judge A.P. H/C
53.	Mr. P. A. Chaudhary	1-10-1/16, Ashok Nagar, Hyderabad	08-02-1978	Advocate

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54.	Mr. S. B. Bhasme	88, Lawyers Chambers, Supreme Court, N.D.	18-7-1978	Advocate
55.	Mr. T. V. R. Tatachari	AB/6, Purana Quila Road, New Delhi.	08-1-1979	Retd Chief Justice Delhi H/C
56.	Mr. Rajni Patel	K-2, Cuffe Parade Colaba, Bombay – 400 005	18-4-1979	Advocate
57.	Mr M. M. Abdul Khader	C-75, Neeti Bagh, New Delhi	18-7-1979	Advocate
58.	Mr. J. P. Goyal	4, Lawyers Chambers Supreme Court of India, N. D.	03-8-1979	AOR
59.	Mr. A. N. Sinha	7/A-73, Western Extn. Area, New Delhi	25-9-1979	Advocate
60.	Mr. T. V. Mehta	Siddhartha, 3 rd Dada Rokadnath Societ, near Narayan Nagar, Bus Terminal Paldi, Ahmedabad	13-12-1979	Retd Chief Justice H/C of H. P
61.	Mr. C.M. Lodha	B-Road, Paote, Jodhpur-342010	23-7-1980	Retd Chief Justice Rajasthan H/C
62.	Mr. S. N. Sankar	B, Bela Road Civil Lines, Delhi	09-9-1980	Retd. Judge Delhi H/C.
63.	Mr. Prithvi Raj	13, Tughlak Road, New Dehi	17-9-1980	Retd. Judge Delhi H/C.
64.	Mr. K. Sudhakaran	Address not available	07-10-1980	Adv Gen.
65.	Mr. M. S. Joshi	B-12, Derababa Jaimal Singh, Beas, Amritsar.	30-10-1980	Retd. Judge Delhi H/C.
66.	Mr. Harbans Lal	68, Sector 8, Chandigarh	12-11-1980	Retd. Judge P & H H/C

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67.	Mr Pritam Singh Safeer	A-28, Neeti Bagh, New Delhi	30-1-1981	Retd Judge Delhi H/C
68.	Mr. M. R. A. Ansari	4, Janpath, New Delhi - 11	04-5-1981	Retd Chief Justice J&K H/C
69.	Mr. Hari Swarup	C-9, Sector 26, NOIDA	23-7-1981	Retd Judge Allahabad H/C
70.	Mr G. Vishwanathan Iyer	B2-506, White House, R.T. Nagar, Bangalore - 32	11-2-1982	Retd. Judge Kerala H/C.
71.	Mr. Alladi Kappuswami	3-6-226/1, Himayath Nagar, Hyderabad - 5000 29 (AP)	30-3-1982	Retd. Judge A.P. H/C.
72.	Mr Manmohan Singh Gujral	S-152, Greater Kailash-II, New Delhi	14-4-1983	Retd Chief Justice P&H H/C
73.	Mr B. Datta	60, Lawyers Chambers Supreme Court of India, N.D	14-4-1983	Advocate
74.	Mr. R. D. Tulpule	“Deepak”, 1143 Shukrawar Peth, Pune – 411 002.	28-7-1983	Retd. Judge Bombay H/C.
75.	Mr. B. G. Murdeshwar	P-6, South Extn. Part-II, New Delhi – 49	10-8-1983	Advocate
76.	Mr. T.A. Ramachandran	L-1/2, South Extn. II, New Delhi	05-10-1983	AOR
77.	Mr. Mela Ram Sharma	556, Sector 8B, Chandigarh	10-8-1984	Retd. Judge P&H H/C.
78.	Mr. M.L. Jain	B-13, Vijay Path, Tilak Nagar, Jaipur-04.	26-9-1984	Retd. Judge Delhi H/C.
79.	Mr. Mahavir Singh	C-802, Multistory, Building, Kasturba Gandhi Marg, N. Delhi	28-9-1984	Retd. Judge Allahabad H/C.
80.	Mr. Avadh Behari Rohtagi	N-214, Greater Kailash-1, New Delhi-110048	25-2-1985	Retd. Judge Delhi H/C
81.	Mr. G. A. Shah	101, Jor Bagh, New Delhi	04-4-1985	Adv.
82.	Mr. Prakash Narain	G-12/7, DLF Qutub Enclave, Gurgaon, Haryana.	03-10-1985	Retd. Chief Justice Delhi H/C

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83.	Mr. Prodyot K. Banerjee	B-357, New Friends Colony, New Delhi - 65	17-10-1985	Retd. Chief Justice Rajasthan H/C
84.	Mr. K. Subhramanya Reddy	“SHILPA”, 6-3-347/11, Dwarkapuri Colony, Panjagutta, Hyderabad	11-12-1985	Advl Genl
85.	Mr. Rajinder Sachar	A-19, New Friends Colony, New Delhi - 110065	07-1-1986	Retd. Chief Justice Delhi H/C
86.	Mr. Dev Raj Khanna	11AB, Mathura Road, New Delhi	22-1-1986	Retd. Judge Delhi H/C
87.	Mr. K. N. Bhat	9, Nizamuddin East, New Delhi - 13	30-4-1986	AOR
88.	Mr. Ashwani Kumar	C-9, Friends Colony, New Delhi	15-7-1986	Adv.
89.	Mr. H. L. Anand	8, Rajaji Marg, New Delhi	10-8-1986	Retd. Judge Delhi H/C.
90.	Mr. Vinod Arvind Bobde	48, Anand Lok, New Delhi	01-10-1986	Advocate
91.	Mr. Altaf Ahmed	E-24, Defence Colony, New Delhi	27-10-1986	Advocate
92.	Mr. A S. Nambiar	222, North Avenue, New Delhi	04-11-1986	AOR
93.	Mr. Rameshwar Nath	A-21, Neeti Bagh, New Delhi	17-12-1986	Retd. Chief Justice Delhi H/C
94.	Mr. Swaraj Kaushal	I- 87 Lajpat Nagar New Delhi	20-12-1986	AOR
95.	Mr. Ravindra Nath	3321, Kucha Kasgari, Bazar Sitaram, Delhi	05-4-1987	AOR
96.	Mr. K S. Sidhu	45, Madhuban, Delhi - 92	05-4-1987	Retd. Judge Rajasthan H/C
97.	Mr. Sultan Singh	B-33, Panchsheel Enclave, New Delhi - 110017	05-4-1987	Retd. Chief Justice Delhi H/C
98.	Mr. Purushottam Das Kudal	117-B, Vidyut Nagar, Queens Road, Jaipur	08-5-1987	Retd. Judge Rajasthan H/C

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99.	Mr. K. Shanmukham	36, 5 th Trust Cross Street, Mandavelipakkam Chennai-28	20-1-1988	Retd. Judge Madras H/C
100.	Mr. Dwarka Pd. Gupta	E-15, Kailash Colony, New Delhi-48	20-1-1988	Retd. Chief Justice Rajasthan H/C
101.	Mr. T. P. S. Chawla	E-338, East of Kailash, New Delhi-110065	06-5-1988	Retd. Chief Justice Delhi H/C
102.	Mr. P. N. Duda	95, Zakirbagh, New Friends Colony, New Delhi- 25	06-5-1988	Advocate
103.	Mr. D. S. Tewatia	A-27/15, D.L.F. Kutub Enclave, Phase-I (behind Gym khana, Gurdwara, Haryana) 9810123170	06-5-1988	Retd. Chief Justice Calcutta H/C.
104.	Mr. G. Ramanujam	New No. 27, Old No. 15, 4th, Main Road, Kasturba Nagar, Chennai – 20.	17-3-1989	Retd. Judge Madras H/C.
105.	Mr. Bal Krishna Behera	Plot No. 93, Unit- III, Kharavela Nagar near RamMandir, Bhubaneswar	17-3-1989	Retd. Judge Orissa H/C.
106.	Mr. S. P. Goyal	Kothi No. 22, Sector 16, Panchkula	17-3-1989	Retd. Judge Punjab & Haryana H/C.
107.	Mr. Y. V. Anjaneyulu	H. No. 3-45/1, “Sri Nilayam” Dr. Boomanna Marg, Kachiguda, Hyderabad	17-3-1989	Retd. Judge A.P. H/C.
108.	Dr. N. M. Ghatate	901, Asha Deep, 9 Hailey Road, New Delhi	17-3-1989	Advocate
109.	Mr. S. S. Javali	85, Law Chambers, Supreme Court of India, New Delhi	17-3-1989	Advocate
110.	Mr. S. S. Chadha	99, Sukhdev Vihar, New Delhi-110065	03-8-1989	Retd. Judge Delhi H/C.

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111.	Mr. P. P. Bopanna	9, Hayes Road, Bangalore-25 Ph No. 080 2221 1949	03-8-1989	Retd. Judge Karnataka H/C.
112.	Mr. Koka Ramachandra Rao	Plot No. 266 A, Road No. 10, Jubilee Hills, Hyderabad	03-8-1989	Retd Chief Justice A. P H/C
113.	Mr U. N. Bhachawat	K-60 , Jungpura Extn., New Delhi	03-8-1989	Retd. Judge M.P. H/C.
114.	Mr. H. L. Agarwal	B/3, 125, Manu Apartments, Mayur Vihar, Delhi -110 091.	03-8-1989	Retd. Chief Justice Orissa H/C.
115.	Mr. C. P. Sen	205, Congress Nagar, Nagpur(M.S.)	21-12-1989	Retd. Judge M.P. H/C.
116.	Mr R. N. Mittal	B-5/3, Safdarjung Enclave, New Delhi	21-12-1989	Retd. Judge Punjab & Haryana H/C.
117.	Mr. S. N. Chowdhury	G-70, Masjid Moth, G.K.II New Delhi	21-12-1989	Advocate
118.	Mr. S A. Kader	H-33, Parvathi Street, Kalashetra Colony, Besant Nagar (Extn). Chennai – 90.	21-12-1989	Retd. Judge Madras H/C.
119.	Dr. Sushil Kumar Tewari	Station Road, Jaipur	20-4-1990	Advocate
120.	Mr Charanjit Talwar	E-14, Sector-30, Noida	04-5-1990	Retd. Judge Delhi H/C.
121.	Mr. Mian Jalal-ud-Din	Chinar Colony Lane, Baghat Barzulla , Srinagar	11-10-1990	Retd. Chief Justice J & K H/C.
122.	Mr. Krishna Prasad Mohapatra	61, Forest Park , Bhubaneswar	11-10-1990	Retd. Judge Orissa H/C.
123.	Mr. Ram Krishna Shukla	21, Hamilton Road, Allahabad	11-10-1990	Retd. Judge Allahabad H/C.
124.	Mr. U. C. Srivastava	5-D, A.P. Sen Road, Charbagh, Lucknow	11-10-1990	Retd. Judge Allahabad H/C.
125.	Mr. Kolse Patil Baban Gangadhar	C/48, Abhimanshree Housing Society, Pashan Road, Pune – 411 008.	01-01-1991	Retd. Judge Bombay H/C.
126.	Mr. V. N. Ganpule	B-82, New Rajinder Nagar, New Delhi	01-01-1991	AOR

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127.	Mr. Udai Sinha	308, Patliputra Colony, Patna	08-03-1991	Retd. Judge Patna H/C
128.	Mr. Rajendra Prasad Singh	C-47, Anand Vihar, Delhi	08-03-1991	Retd. Judge Allahabad H/C
129.	Mr. N. N. Goswamy	75/C, Sainik Farms, Khanpur, New Delhi - 110062	08-03-1991	Retd. Judge Delhi H/C
130.	Mr. S. K. Kader	Srambickal House, S.R.M. Road, (Siva Rama Menon Road, Cochin	07-05-1991	Retd. Judge Kerala H/C
131.	Mr. K. N. Shukla	35-A, Nayagaon, Jabalpur	07-05-1991	Retd. Judge M.P. H/C
132.	Mr. M. K. Chawla	464, Sector-15A, Noida 201301	07-05-1991	Retd. Judge Delhi H/C
133.	Mr. Sushil Kumar	95, Lawyers Chambers Supreme Court of India, New Delhi Res: 2152, Dakni Rai Street, Darya Ganj, Delhi	07-05-1991	AOR
134.	Mr. B. B. Ahuja	B-1/7, Safdarjung Enclave, Africa Avenue, New Delhi	19-12-1991	AOR
135.	Mr. G. K. Mathur	G-103, Shahstri Nagar, Meerut.	19-12-1991	Retd. Judge Allahabad H/C
136.	Mr. Suraj Narain Sapra	13-64, Sector-14, Noida - 201301	24-3-1992	Retd. Judge Delhi H/C
137.	Mr. R. P. Mankad	C-104, Vraj Vihar – 7, near Prehladnagar Cross Roads opp AUDA Garden, Anandagar, Ahmedabad – 380051.	15-5-1992	Retd. Judge Gujarat H/C
138.	Mr. S. B. Wad	D-88, Panchsheel Enclave, New Delhi-110017	08-9-1992	Retd. Judge Delhi H/C
139.	Mr. Satyeshwar Roy	Line Lank(West) Ranchi	08-9-1992	Retd. Judge Patna H/C

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140.	Mr. M. Rama Jois	Srisaila No. 870/C, V Block Rajaji Nagar, Bangalore	17-11-1992	Retd. Chief Justice Punjab & Haryana H/C
141.	Mr. Navin Chandra Sharma	A-12, Gandhi Nagar, Jaipur (Rajasthan)	9-12-1992	Retd. Judge Rajasthan H/C
142.	Mr. Sardar Ali Khan	302, H.No.16-4-777/1, "Sardar Bagh" New Malakpat, Hyderabad, A.P.	9-12-1992	Retd. Judge A.P. H/C
143.	Mr. K. Sukumaran	"Jyotis" Market Road Ernakulam, Kochi – 682018, Kerala.	9-12-1992	Retd. Judge Bombay H/C
144.	Mr. S.M. Daud	104, Om Vivek Co-Op Hsg. Soc., R-4, Sector Pipeline Road, New Tilak Naga, Chembur, Bombay . Daud Cmpound, Shanti Nagar, Nagpur - 440002	22-4-1993	Retired Judge Bombay H/C.
145.	Mr Gian Chand Jain	157, Madhuban, Patpar Ganj Road, Delhi – 110 092	22-4-1993	Retired Judge Delhi H/C
146.	Mr. B.C. Verma	New Adarash Colony, Jabalpur	6-9-1993	Retired Judge Patna H/C.
147.	Mr. Syed Haider Shauket Abidi	B. 7/1 Extension Safdarjung Enclave. New Delhi 110029	1-11-1993	Retd. Chief Justice J & K H/C.
148.	Mr. M.L. Bhat	131, Tower-10, Ground Floor, Supreme Lawyers Enclave Mayur Vihar – I, Delhi	1-11-1993	Retired Judge Allahabad H/C
149.	Mr. V.P. Bhatnagar	(i) Block- A, Set No. 5, Regent House, Apartments, The Mall, Shimla. (ii) 534, Mount Kailash Tower III, East of Kailash, New Delhi-65.	1-11-1993	Retired Judge H.P. H/C.
150.	Mr. Gopal Subramaniam	B-5/7, Safdarjung Enclave, Africa Avenue, New Delhi.	15-12-1993	Advocate

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151.	Mr. Rohinton F. Nariman	M-18, Green Park, New Delhi.	15-12-1993	Advocate
152.	Mr. R.R. Mishra	182, Old Mumfordgunj, Allahabad (U.P.)	11-5-1994	Retired Judge Allahabad H/C.
153.	Mr. Jitendra Sharma	17, Lawyers Chambers, Supreme Court Compound New Delhi	11- 5- 1994	AOR
154.	Mr. Rajeev Dhawan	A-131, New Friends Colony, New Delhi	11- 5- 1994	Advocate
155.	Mr. Jai Singh Sekhon	2536, Sector 35-C, Chandigarh	21-10-1994	Retired Judge P &H H/C.
156.	Mr. I.G. Shah	401-A, Prachi, Juhu Versova Link Road, behind HDFC Bank, Andheri (W), Mumbai. Gulabchand House, Malegaon Road, Dhule – 424 001 (Nasik)	21-10-1994	Retired Judge Bombay H/C.
157.	Mr. T.L. Vishwanatha Iyer	Balananda Bhavan, Chittoor Road, Near Krishna Hospital,Ernakulam, Kochi - 682011	8-12-1994	Retired Judge Kerala H/C.
158.	Mr. Varghese Kalliath	Trinity Woods, 102, East Surjapur Road, Bangalore – 560 034.	5-1-1995	Retired Judge Kerela H/C.
159.	Mr. Gulab Chandra Gupta	Opposite Gate No. 2, Wright Town, Jabbalpur – 482 002 (M.P.)	28-3-1995	Retired Chief Justice Himachal Pradesh H/C.
160.	Mr. K. Swamidurai	New No. 22/1, (old No. 14), VI Street, Sowrashtra Nagar, Choolaimedn , Chennai – 94.	28-3-1995	Retired Judge Madras H/C.
161.	Mr. S. K. Dhoon	C-1/15 Humayun Road, New Delhi	28-3-1995	Retired Judge Allahabad H/C.
162.	Mr. Padam Nabh Nag	A-64, Sector-39, Noida (U.P.)	28-3-1995	Retired Judge Allahabad H.C.
163.	Mr. R.S. Verma	SUBRAJ 20/39, Renu Path Mansarover Jaipur (Rajasthan)	28-3-1995	Retired Judge Rajasthan H/C.

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164.	Mr. S.S. Grewel	1204, Sector 8, Chandigarh	28-3-1995	Retired Judge Punjab and Haryana H/C.
165.	Mr. V.A. Mohta	A-207, "Priyadarshni". Delhi. Govt. Officers G.G. H.S. Ltd. 17, I.P. Extn . (Patpar Ganj) Delhi – 110092	2-8-1995	Retired Chief Justice Of Orissa H/C.
166.	Mr. S.K. Mookerji	1, G.T. Road, Lookerganj Aallahabad, (U.P.)	2-8-1995	Retired Judge Patna H/C.
167.	Mr. H. W. Dhabe	H. No. 81, Rahate Colony, Wardha Road, Nagpur- 440 001.	2-8-1995	Retired Judge Bombay H/C.
168.	Mr. Raju Ramachandran	97, Lawyers Chambers. Supreme Court. New Delhi.	26-9-1996	AOR
169.	Mr. A.K. Srivastava	90, Lawyers Chambers Supreme Court of India	26-9-1996	AOR
170.	Mr. K. John Mathew	Kattapurath House, Veekshanam Raad, Ernakulam Cochin - 682018	10-1-1997	Retd Judge Kerala H/C
171.	Mr. Prakash Chandra Pathak	630, Beoharbag, Jabalpur (M.P.)	10-1-1997	Retd. Judge M.P. H/C
172.	Mr. K. Narayan	Shastri Nagar Block I, House No.1, Ghaziabad	10-1-1997	Retd. Judge Allahabad H/C
173.	Mr. Upendralal Waghay	Plot No. 130, Road No. 10, Jubilee Hills Hyderabad-33	10-1-1997	Retd. Judge A.P. H/C
174.	Mr. Dipankarlal Mehta	20/40, Mansarovar Jaipur	10-1-1997	Retd .Judge Rajasthan H/C
175.	Mr Abdul Gayur Qureshi	63, Ram Nagar Colony, Shahjahanabad , Bhopal & Gandhi Road, 3-Radio Colony, Indore	10-1-1997	Retd. Judge M. P H/C
176.	Mr. R. B. Mehrotra	3- Patrika Marg Allahabad UP	10-1-1997	Retd .Judge Allahabad H/C

	Name	Address	Date of designation as Senior Advocate	Remarks
177.	Mr. T. S. Arunachalam	Flat No- 086 Tower no 13 Phase I Supreme Enclave, Mayur Vihar Delhi	10-1-1997	Retd. Judge M. P H/C
178.	Mr. C.L. Chaudhry	D-15 Sector-20 Noida-201301	10-1-1997	Retd. Judge Delhi H/C
179.	Mr. M. S. Ganesh	133, Lawyers Chambers Supreme Court, N.D.	10-1-1997	AOR
180.	Mr. K. R. Chowdhary	16, Lawyers Chamber, S.Court, New Delhi	10-1-1997	AOR
181.	Mr. R. Venkataramani	Shankara No-1 Savita Vihar New Yojana Vihar, N.Delhi-92	17-1-1997	AOR
182.	Mr. P. Krishnamoorthy	Karthika Krishnaswamy Road, Ernakulam, Kochi-682035	01-10-1997	Retd. Judge Karnataka H/C
183.	Mr. Sushil Kr. Jain	Kothi No. 1278, Sector-18C, Chandigarh	01-10-1997	Retd. Judge Allahabad H/C
184.	Mr. Jagdish Kumar Mehra	S-388, Greater Kailash, Part-I, New Delhi-110048	13-2-1998	Retd. Judge Delhi H/C.
185.	Mr. B. M. Thulasidas	'Rohini' Temple Lane (South), Ravipuram, Kochi-682015, Kerala	13-2-1998	Retd. Judge Kerala H/C.
186.	Mr. M. K. Kapoor	# 407, Secytor -6, Panchkula	20-8-1998	Retd. Judge Punjab & Haryana H/C.
187.	Mr B. N. Krishnan	209, Double Road, Indiranagar II Stage, Bangalore	20-8-1998	Retd. Judge Karnataka H/C.
188.	Mrs. Shobha Dixit	145, Mandakini Enclave, Alakhanda, New Delhi	20-8-1998	Retd. Judge Allahabad H/C.
189.	Mr. Jaspal Singh	59, Hemkunt Colony, N.D.-48	20-8-1998	Retd. Judge Delhi H/C.
190.	Mr. T. V. Ramakrishnan	"Anugraha", 45/1871-C, near P. J. Antony Ground Road and Playground, Panchalam, Kochi-682012	20-8-1998	Retd. Judge Kerala H/C.
191.	Mr. M. N. Rao	C-81, Neeti Bagh, New Delhi	20-8-1998	Retd. Chief Justice H.P. H/C.

	Name	Address	Date of designation as Senior Advocate	Remarks
192.	Mr. P. K. Majumdar	P-7, Gariahat Road, Calcutta – 700 029 (9831381608	20-8-1998	Retd. Judge Calcutta H/C.
193.	Mr. N. G. Das	4-1448, Chitranjan Park, New Delhi- 19.	20-8-1998	Retd. Judge Gauhati H/C.
194.	Mr. R. K. Gulati	Flat No. 1004, Emperor-3, Supertech Emerald Court, Sector 93-A, NOIDA.	20-8-1998	Retd. Judge Allahabad H/C.
195.	Mr. Anoop George Chaudhary	Flat No. 182, Tower No. 8, Supreme Enclave, Mayur Vihar, Phase-1, New Delhi	20-8-1998	Adv General
196.	Mr. S. Balakrishnan	Harihar Vihar C-65, Neeti Bagh, New Delhi	20-8-1998	AOR
197.	Mr. Subodh Markandaya	A-193, Surajmal Vihar, Vikas Marg Extn. Delhi	20-8-1998	AOR
198.	Mr. P. N. Misra	G-8, South Extn. Part-II, New Delhi	20-8-1998	AOR
199.	Mr. Salman Khurshid	4, Gulmohar Avenue, Jamia Nagar, New Delhi	20-8-1998	Adv
200.	Mr. U. L. Bhat	1023, 24 th Main Tent Road, Sector-I, H.S.R. Layout Bangalore-34	11-2-1999	Retd. Chief Justice M.P. H/C.
201.	Mr. Panicka Veettil Kottilungal Shamsuddin	'JASMIN' Sivarama Menon Road, Kochi-682 018	11-2-1999	Retd. Judge Kerala H/C.
202.	Mr. Adarsh Kumar Goel	Chamber No. 43, Supreme Court of India, New Delhi	11-2-1999	AOR
203.	Mr. M C. Jain	<u>At Jodhpur</u> ANU-VILLA Pl. No. 92, Section-7, New Power House Road, Jodhpur <u>At Jaipur</u> F-177, Megha Marg, Janpath, Shyam Nagar, Jaipur- 302 019	24-8-1999	Retd. Chief Justice Rajasthan H/C.

	Name	Address	Date of designation as Senior Advocate	Remarks
204.	Mr. V. S. Dave	C-22, Sai Jai Singh Highway Bank Park, Jaipur Dave Apartments, Block-A, Flat No. 102	24-8-1999	Retd. Judge Rajasthan H/C
205.	Mr. B. K. Singh	2/4, Vivek Khand, Gomti Nagar, Lucknow.	24-8-1999	Retd. Judge Allahabad H/C
206.	Mr K. M. Agarwal	305, Sundarnagar, Raipur, M.P. Ph. No. 0771 - 2242240	07-3-2000	Retd. Chief Justice Sikkim H/C.
207.	Mr. Susanta Chatterjee	2, P. K. Tarkalankar Lane, Sibpur, Howrah, West Bengal	07-3-2000	Retd. Acting Chief Justice Orissa H/C.
208.	Mr. Srinath Sahay	B-3/254, Vinay Khand, Gomti Nagar, Lucknow	07-3-2000	Retd. Judge Allahabad H/C.
209.	Mr. R. P. Gupta	149, Dayanand Vihar, Vikas Marg Extn. Delhi	07-3-2000	Retd. Judge M.P. H/C.
210.	Mr. Mohammad Asghar Ali Khan	A-19, Raghunath Puri, Kalwar Road, Jhotwara, Jaipur-302012	07-3-2000	Retd. Judge Rajasthan H/C
211.	Mr. H. R. Bhardwaj	14, Tuglak Road, New Delhi	07-3-2000	Advocate
212.	Mr. Suresh Dutt Jha	Indira Ward, Gurudwara Road, Jabalpur Distt. Bustar, M.P.	14-11-2000	Retd. Judge Calcutta H/C.
213.	Mr. C. S. Rajan	ALRA-59, Ashramam Lane, Kaloor, Kochi	14-11-2000	Retd. Judge Kerala H/C.
214.	Mr. N. L. Ganguli	31-A, Tagore Town, Allahabad, U.P.	14-11-2000	Retd. Judge Allahabad H/C.
215.	Mr. H. N. Hingorani	40, Lawyers Chamber, Supreme Court Compound, New Delhi	14-11-2000	AOR
216.	Mr. Ranjit Kumar	16, Todarmal Road (Bengali Market), New Delhi Res: H-69, Greater Kailash-I New Delhi	14-11-2000	AOR

	Name	Address	Date of designation as Senior Advocate	Remarks
217.	Mr. Rajiv Dutta	16, Todarmal Road (Bengali Market), New Delhi	14-11-2000	AOR
218.	Mr. Amarendra Sharan	105, New Chamber Block, Supreme Court Compound, New Delhi Res: C-31, Sector 39, Noida	14-11-2000	AOR
219.	Mr. Y. Bhaskar Rao	H.No. 5-9-22/63/3, Adarshnagar, Hyderabad	29-1-2001	Retd. Chief Justice Karnataka H/C
220.	Dr. J. N. Dubey	H.No. 102, Sector- 15A, NOIDA- 201301	30-4-2001	Retd. Acting Chief Justice Patna H/C.
221.	Mr. Mam Chandra Agarwal	Flat No. 1133, Sec-29, , near Lord Mahavera Public School, Noida, Gautam Budh Nagar	30-4-2001	Retd. Judge Allahabad H/C.
222.	Mr. K. Ramamurthy	D-17, G.K. Enclave, Part I, Delhi-48	30-4-2001	Retd. Judge Delhi H/C.
223.	Mr. S. Ganesh	A-141, Niti Bagh, New Delhi	30-4-2001	Advocate
224.	Mr. A. S. Tripathi	AD-49, Ekanki Kunj Colony, Muir Road, Rajapur, Allahabad, U.P.	30-4-2001	Retd. Judge M.P. H/C.
225.	Mr. T. K. Chandrashekhara Das	'Nandhanam' Jawahar Nagar, Kadavanthva, Kochi - 682020	21-8-2001	Retd. Judge Bombay H/C.
226.	Mr. S. Parvatha Rao	Plot No. 68, Phase-3, Road No. 71, Jubilee Hills, Hyderabad	29-10-2001	Retd. Judge A.P. H/C.
227.	Mr. P. A. Mohammed	Supramo, No. 37/3085A, Villanankil Lane, Ponoth Road, Kaloore, Kochi – 682 017.	29-10-2001	Retd. Judge Kerala H/C.
228.	Mr. Ashok Agarwal	AB-80, Shah Jahan Road, New Delhi	9-9-2002	Retd. Chief Justice Madras H/C.
229.	Mr. V. S. Kokje	201, Park Residency 214 130FNA Compound race Course Road No. 2 Indore-452003	09-9-2002	Retd. Judge Rajasthan H/C.

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230.	Mr. A. S. Garg	584, Sector 15, Part I, Gurgaon	09-9-2002	Retd. Judge Punjab & Haryana H/C
231.	Mr. A. M. Mir	Jawahir Nagar, Srinagar	09-9-2002	Retd. Judge J & K H/C.
232.	Mr. V. P. Mohan Kumar	G-250, Sanjay Panampilly Nagar, Ernakulam, Kochi-682036	09-9-2002	Retd. Judge Kerala H/C.
233.	Mr. I. Venkatanarayana	H.No. 513, Avenue Road No. 12, Banjara Hills, Hyderabad	09-9-2002	Retd. Judge A.P. H/C.
234.	Mr Sunil Gupta	3-A, Sagar Apptt. 6, Tilak Marg, New Delhi	09-9-2002	AOR
235.	Mr. A. S. Qureshi	(i) 145, Supreme Enclave, Mayur Vihar, Phase-I, New Delhi (ii) 201, First Floor, Golden leaf, Muslim Society, 'Navrangpura' Ahmedabad - 380009	14-8-2003	Retd. Judge Gujarat H/C.
236.	Mr. M. R. Calla	(i) V-19, 1 st floor, Green Park Extn., N.D. 110016 (ii) 15/17 Ratnam Barwara House, Ajmer Road, Jaipur 302006 (iii) SUKOON 181, Sunrise Park, behind Asia School Drive-in-Road-side Ahmedabad (Gujarat) 380052	14-8-2003	Retd. Judge Rajasthan H/C
237.	Mr. T. S. Doabia	Safdarjung, New Delhi.	14-8-2003	Retd. Judge J & K H/C.
238.	Mr. M. P. Chinnappa	1419, Judicial Layout, 9thMain, 2 nd Cross, G K V K Post, Bellary Road Bangalore560065	29-4-2004	Retd. Judge Karnataka H/C.

	Name	Address	Date of designation as Senior Advocate	Remarks
239.	Mr. R. K. Batta	B-45, Swasthya Vihar, Vikas Marg, New Delhi- 92 Member national Consumer Disputes, Redressal Commission, B, Wing 8 th Floor, Janpath , New Delhi – 110 001	29-4-2004	Retd. Judge Bombay H/C.
240.	Mr. Ch. Pratap K. Mishra	Suraya Nagar, Link Road, Cuttack (new)	29-4-2004	Retd. Judge Orissa H/C.
241.	Mr. S. K. Mahajan	C-271, Defence Colony, New Delhi - 110024	29-4-2004	Retd. Judge Delhi H/C.
242.	Mr. S. K. Dubey	Ratnam, E-11, Vasant Vihar Extn., Gwalior (new)	29-4-2004	Retd. Judge M.P. H/C.
243.	Mr. D. G. Karia	Bungalor No. 12 Sarvottamnagar, Opp. Memnagar Fire Station b/h Hatkesh Society, G-41, First Floor, Greater Kailash-II, New Delhi	29-4-2004	Retd. Judge Gujarat H/C.
244.	Mr. Uday Umesh Lalit	37, Supreme Enclave, Mayur Vihar, New Delhi	29-4-2004	AOR
245.	Mrs. K. K. Usha	Jyothis, Market Road, Kochi – 682 031.	07-12-2004	Retd. Judge Kerala H/C.
246.	Mr. C. M. Nayar	C-490, Defence Colony, New Delhi	07-12-2004	Retd. Judge Delhi H/C.
247.	Mr. Vaman Rao	Flat Nos. 202, 203, Mahasiva Apptt. 3-4-874/1/9, Barkatpura, Hyderabad	07-12-2004	Retd. Judge A.P. H/C.
248.	Mr. K. C. Gupta	Kothi No. 61, Sector-9, Panchkula, Haryana	07-12-2004	Retd. Judge P &H H/C.
249.	Mr. P. C. Agarwal	A-1,89, Sec-20, Noida (U.P.)	27-7-2005	Retd. Judge M. P. H/C.
250.	Mr. Amaresh Kumar Singh Somavanshi	48/21, Rajat Path, Moti Path, Mansarovar, Jaipur-302020	27-7-2005	Retd. Judge Rajasthan H/C
251.	Mr. R.L. Khurana	H.No. 9, Sector 27, Noida 201-301, Distt. G. B. Nagar,	27-7-2005	Retd. Judge M.P. H/C.

	Name	Address	Date of designation as Senior Advocate	Remarks
252.	Mr. S. R. Singh	D-4, Sector -122 near Sai Mandir, NOIDA. 30 Hashimpur Road, Allahabad	10-1-2006	Retd. Judge Allahabad H/C.
253.	Mr. G. Bikshapathy	16-9-749/41, Ajantha Cony, Racecourse Road, old Malakpet, Hyderabad-36	10-1-2006	Retd. Judge A.P. H/C.
254.	Mr. V. Kanagaraj	No. 33, Chockalingam Nagar, Behind DMS Office, Gopalapuram Chennai	10-1-2006	Retd. Judge Madras H/C.
255.	Mr. S. C. Pandey	577, South Civil Lines, near GCF, Chungi Chowki, Jabalpur, M.P.	10-1-2006	Retd. Judge M.P. H/C.
256.	Mr. P. S. Patankar	1902, Rushab Tower Zakaria Bunder Cross Road, Opp. Rafi Ahmed Kidwai Marg, Sewri (W) Mumbai	10-1-2006	Retd. Judge Bombay H/C.
257.	Mr. R. C. Chopra	N-7, Greater Kailash Part – I, New Delhi-110048	10-1-2006	Retd. Judge Delhi H/C.
258.	Mr. B. C. Patel	(i) 12, Gurikunj Society Near Sharda Near Mahadev Nagar, P.O.Paldi, Ahmedabad-380007 (ii) 13, Mother Teresa, Crescent, New Delhi.	01-5-2006	Retd. Chief Justice Delhi H/C.
259.	Mr. S. K. Keshote	Mez-I/Flat No. 302, EdenGarden, Bajaj Nagar Enclave, near Gandhi Nagar Rly Station, Jaipur 302015. C-69, Paradise Regency, Fat No. 402, C- Scheme, Jaipur Plot No. 37 Subham Apartment, Apartment No. 68, IPI Extn., Patparganj, New Delhi.	01-5-2006	Retd. Judge Rajasthan H/C.

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260.	Mr. S. K. Agarwal	A-62, Nizamuddin East, New Delhi Off: 24, Khan Market, New Delhi	01-5-2006	Retd. Judge Delhi H/C.
261.	Mr. R. Bhaskaran	Sreekrishna Kripa, St. Francis Xavier's Church Road, Kaloor, Kochi, 682017	24-8-2006	Retd. Judge Kerala H/C.
262.	Ms. Sharda Aggarwal	B-126, Sarvodya Enclave, New Delhi	24-8-2006	Retd. Judge Delhi H/C.
263.	Mr. B. Panigrahi	Plot No. B/1451, Sec-6, Abhinav Bidanasi, CDA, Cuttack	07-8-2007	Retired Judge Orissa H/C
264.	Mr. B. A. Khan	Sanat Nagar, Srinagar	07-8-2007	Retd. Judge J & K . H/C
265.	Mr J. M. James	'Smriti' TC-26/939 (TC-27/1754) Vanchiyoor PO, Thiruvananthapuram- 695 035	07-8-2007	Retd. Judge Kerala H/C
266.	Mr. P. Shanmugam	New No. 204, Old No.(288/B), TTK Road Teynampet, Chennai-18	07-8-2007	Retd. Judge Madras H/C
267.	Ms. Indu Malhotra	59, Lawyers Chamber, Supreme Court Comopund, New Delhi	07-8-2007	AOR
268.	Mr. Pravin H. Parekh	30, School Lane, Bengali Market, New Delhi	25-9-2007	AOR
269.	Mr. K. B. Siddappa	Plot No. 82, Phase -III, H.No. 6-5-1/8, Opp. HUDA, Nursery Park, Vaidehi Nagar Vanasthali Puram Hyderabad	06-2-2008	Retd. Judge A.P. H/C
270.	Mr. R. Balasubramanian	No. 5, Tiger Varadhachary, 1 st Street, Kalakshetra Colony, Besant Nagar, Chennai - 90	06-2-2008	Retd. Judge Madras H/C

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271.	Mr. R. S. Sodhi	C-1/40, Safdarjung Development Area, New Delhi-110016.	06-2-2008	Retd. Judge Delhi H/C
272.	Mr. D. Biswas	Shaktigarh Path, near Rajib Bhawan, Guwahati – 781 005	06-2-2008	Retd. Judge Gauhati H/C
273.	Mr. S. S. Jha	Bungalow No. 898, near Allahabad Bank, Wright Town, , Jabalpur, M.P.	06-2-2008	Retd. Judge M.P. H/C
274.	Mr. R. D. Vyas	401, Trishul Apartment, Sanghia Colony, A.B. Road, Indore	06-2-2008	Retd. Judge M.P. H/C
275.	Mr. M. Karpaga Vinayagam	Bunglow No. 21, New Moti Park, New Delhi – 23 Chairperson, Appellate Tribunal for Electricity C-1/1, Tilaklane, Tilak Marg, New Delhi 110001.	14-10-2008	Retd. Chief Justice Jharkhand H/C
276.	Mr. Nure Alam Chowdhury	26, Ratu Sarkar Lane, Calcutta Ph No. (033) 2235-8333	14-10-2008	Retd. Acting Chief Justice Calcutta H/C
277.	Mr. V. G. Palshikar	C- 102, Lloyds Estate, Vidyalankar College Road, Sangam Nagar, Wadala (East), Mumbai – 400 037. office- R.No. 211, 2 nd Floor, 16/2 Bake House, Maharashtra Chamber of Commerce Lane, opp. Mah.State Co.op Bank Ltd., Fort., Mumbai – 400 023	14-10-2008	Retd. Judge Bombay H/C
278.	Mr. Hari Nath Tilhari	No. 162/42, Astabal, Charbagh, Lucknow.	14-10-2008	Retd. Judge U.P. & Karnataka H/C.
279.	Mr. R. Gururajan	No. 504, 5 th Floor, Sriharikrupa 15 th Cross Malleshwaram Bangalore-560003	14-10-2008	Retd. Judge Karnataka H/C
280.	Mr. A. Mariarputham	242, New Lawyers Chamber, Supreme Court Compound New Delhi	14-10-2008	AOR

	Name	Address	Date of designation as Senior Advocate	Remarks
281.	Mr. P. S. Narasimha	127, Lawyers Chamber(Old) Supreme Court Compound New Delhi	14-10-2008	Advocate
282.	Mr. J. S. Attri	25, M. C. Setalvad Lawyers Chamber, Bhagwan Das Road, Supreme Court, New Delhi	14-10-2008	AOR
283.	Mr. Pallav Shishodia	328, New Lawyers Chamber, Supreme Court Compound N .D.	14-10-2008	Advocate
284.	Mr. Krishnan Venugopal	C-12, Diwan Shree Aptt., 30, Ferozshah Road, New Delhi	14-10-2008	Advocate
285.	Mr. Maninder Singh	F-12, Jangpura Extn. New Delhi	28-4-2009	AOR
286.	Mr. R. S. Suri	16, New Lawyers Chamber, Supreme Court Compound N.D	28-4-2009	AOR
287.	Mr. Shiv Kr. Sharma	878-B, Mahaveer Nagar-1, Durgapur, Jaipur.	28-4-2009	Retd. Judge Rajasthan H/C
288.	Mr. K. V. Vishwanath	215, New Lawyers Chamber, M. C. Setalvad Block, Bhagwan Das Road, New Delhi	28-4-2009	Advocate
289.	Mr. Bilal Nazki	House No. 85, A.I- Farooq Colony, Rawalpura, Srinagar, J&K	18.2.2010	Retd Chief Justice Orissa H/C
290.	Mr. O.P. Dwivedi	G-72, Sector 25, Jalvayu Vihar, NOIDA	18.2.2010	Retd. Judge Delhi H/C
291.	Mr. Ikram-Ul-Bari	3/123, Vikas Khand, Gomti Nagar, Lucknow	18.2.2010	Retd. Judge Allahabad H/C
292.	Mr. Giri Venkitasubramani	Sreepushkaram , C.L. Anand Lane, M.G. Road, Ernakulam, Cochin - 682 011, Kerala.	18.2.2010	Retd. Judge Kerala H/C
293.	Mr. B. Padmaraj	No. 1288, 13 th Main Judicial Lay-out, G.K.V.K. Post, Bangalore – 560 065	18.2.2010	Retd. Judge Karnataka H/C

	Name	Address	Date of designation as Senior Advocate	Remarks
294.	Mr. A. K. Sanghi	118, Lawyers Chamber, Supreme Court of India, New Delhi – 110 001.	18.2.2010	AOR
295.	Mr. Dhruv Mehta	33 Lawyers Chambers, Supreme Court of India, New Delhi – 110 001.	18.2.2010	AOR
296.	Mr. Mukul Mudgal	Ist Floor C-30, Nizamuddin East, New Delhi 110 013.	9.8.2011	Retd. Chief Justice Punjab & Haryana High Court
297.	Mr. Bhagwati Prasad	53, Ground Floor, World Trade Centre, Barakhamba Lane, New Delhi – 110 001	9.8.2011	Retd Chief Justice High Court of Jharkhand
298.	Mr. Subhash Samvatsar	Chamber No. 22-23 Johari Palace, 51 M.G. Road, Indore.	9.8.2011	Retd. Judge High Court of M.P.
299.	Mr. S.P. Khare	A-1, 202, Shehnai Residency, A.B. Road, Opp : Amarvilas Hotel, Indore (M.P.) 452 010	9.8.2011	Retired Judge High Court of Madhya Pradesh
300.	Mr. Deo Narayan Thanvi	7, Parvati Nagar, Circuit House Road, Jodhpur.	9.8.2011	Retd. Judge High Court of Rajasthan
301.	Mr. Piyush Mathur	Flat No. 401, Block A-One, Shehnai Residency, A.B. Road, Indore (M.P.)	9.8.2011	Retired Judge. High Court of Madhya Pradesh
302.	Mr. D.A. Mehta	203, Sujay Flats, Devendra Park, In Shradha Petrol Pump Lane, Near Judges' Bungalow Circle, Bodakdev, Ahmedabad – 380 054.	9.8.2011	Retd. Judge High Court of Gujarat
303.	Mr. Vijay C. Daga	Opp. Old Custom House, 12/14, Shahid Bhagat Singh Road, Fort, Mumbai – 400 001.	9.8.2011	Retd. Judge High Court of Bombay

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304.	Mr. S. L. Bhayana	8- B, Lodhi Estate, New Delhi –110 003.	9.8.2011	Retd. Judge High Court of Delhi
305.	Mr. K. A. Puj	201, Akashsagar Flats Panchvati Second Lane, near Ambawadi Circle Ellisbridge, Ahmedabad - 380 006.	9.8.2011	Retd. Judge High Court of Gujarat
306.	Mr. S.S. Kulshrestha	E-20, Ground Floor, Lajpat Nagar- III New Delhi – 110 024	9.8.2011	Retd. Judge High Court of Allahabad